

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.29 of 2009

Dated: 25th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. Aditya Panda

Counsel for the Respondent (s): Mr. R.K. Mehta with
Mr. Elangbam for R-3

ORDER

The learned counsel for the Appellant has filed his Written Submissions today.

Post the matter for further hearing on **16.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs